

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:3077
ANSWERED ON:11.12.2014
DEVELOPMENT OF PORT JETTIES
Somaiya Dr. Kirit

Will the Minister of SHIPPING be pleased to state:

- (a) whether proposals for construction, expansion, protection of jetties and port embarkation, disembarkation facilities in and around Lakshadweep are under consideration of the Government;
- (b) if so, the details thereof;
- (c) whether the proposals regarding deployment/construction of landing barges are pending for several years in Lakshadweep;
- (d) if so, the details of landing barges' contracts awarded till date; and
- (e) the steps taken for timely clearance/sanction of the pending proposals?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a)&(b): In all the inhabited islands of Lakshadweep, facilities for embarkation and disembarkation has been provided. In addition, in four islands of Lakshadweep namely Agathi, Kavaratti, Minicoy & Amini eastern side jetties have also been provided. There is no fresh proposal under consideration for providing additional jetties for embarkation and disembarkation in the Lakshadweep islands.

(c)to(e): Union Territory of Lakshadweep Administration (UTLA) had signed a contract in November, 2007 for acquisition of six numbers of 200 pax landing barges at a total cost of Rs. 51.06 crore with M/s. Vipul Shipyards, Goa. However, due to non-compliance of contractual requirements of speed and draft by the M/s. Vipul Shipyard, the entire contract of these landing barges were rescinded by the UTLA in January, 2011.